

- 631 -

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH KOLKATA

Original Application No. 20/2022/EZ

Suprova Prasad

..... Applicant(s)

-Versus-

Ministry of Environment, Forests and Climate Change & Ors.

.....Respondent(s)

AFFIDAVIT OF COMPLIANCE ON BEHALF OF URBAN
DEVELOPMENT & MUNICIPAL AFFAIRS DEPARTMENT,
GOVERNMENT OF WEST BENGAL IN COMPLAINEE WITH THE
DIRECTION OF HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA DATED 30.08.2022

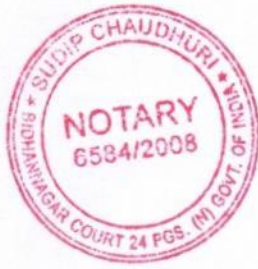
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Filed by

S. Chakraborty

Advocate



- 632 -

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH KOLKATA**

Original Application No.20/2022/EZ

Suprova Prasad

..... Applicant(s)

-Versus-

Ministry of Environment, Forests and Climate Change & Ors.

..... Respondent(s)

**AFFIDAVIT OF COMPLIANCE ON BEHALF OF URBAN
DEVELOPMENT & MUNICIPAL AFFAIRS DEPARTMENT,
GOVERNMENT OF WEST BENGAL (RESPONDENT NO. 10) IN
COMPLAINCE WITH THE DIRECTION OF HON'BLE NATIONAL
GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA, DATED
30.08.2022**

Most Respectfully Sheweth:

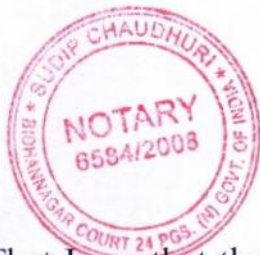
I, Nandini Ghosh, daughter of Samir Dasgupta, aged about 53 years, by occupation - service, working for gain as Special Commissioner, Urban Development and Municipal Affairs Department, Government of West Bengal, having office at 'Nagarayan', DF -8, Sector - 1, Saltlake, Kolkata - 700064, do hereby solemnly affirm and state as under:-

1. That I am the Special Commissioner, Department of Urban Development and Municipal Affairs, Government of West Bengal. I am well acquainted with the facts and circumstances of the case and I have been duly authorized to affirm this affidavit on behalf of the Principal Secretary, Urban Development & Municipal Affairs Department, Government of West Bengal.

27 SEP 2022

SL. NO. 652 / 20 22

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS



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2. That I say that the Hon'ble NGT has been pleased to pass an order on 30.08.2022 directing *inter alia* that "...Kolkata Municipal Corporation and Urban Development and Municipal Affairs Department, Government of West Bengal shall also file their affidavit bringing on record the detailed project report with regard to the averments of Para-7 and 8 of the affidavit of the Central Pollution Control Board."

3. That I say that the Hon'ble NGT has been pleased to further direct *inter alia* that the matter will appear on 28.09.2022; by which date all the Respondents shall file their up to date Status Reports on affidavit.

4. That I say that Kolkata Municipal Corporation (KMC) and Kolkata Metropolitan Development Authority (KMDA) were requested *vide* this department's letter No. 54/ (law)/ UDMA-15012(11)/38/2022 dated 8th September, 2022 to send a status report including a report i.c.w. the detailed project report (DPR) with regard to the averments of Para-7 and 8 of the affidavit dated 17.08.2022 of the Central Pollution Control Board.

A photocopy of this Department's letter No. 54/ (law)/ UDMA 15012(11)/ 38/ 2022 dated 8th September, 2022 is annexed herewith and marked as Annexure R-1.

5. That I say that the KMC has sent a status report *vide* their Memo No. Con/Com/116/NGT/2022-23 dated 17.09.2022 which states *inter-alia* that –

Table A: Status report dated 14.09.2022 of the outfalls on river Hooghly (from Daighat to Rantan Babu Ghat)

Sl. No.	Outfall	Condition	Remarks and current status
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27 SEP 2022



1.	Doighat	One 450 mm diameter Hooghly river raw water pressure release pipe line is there, which discharges raw water of river Hooghly itself to maintain pressure of raw water intake pumping station situated beside bank of river Hooghly. From the raw water intake pumping station unfiltered water is supplied to the city of Kolkata.	
2.	Tally's Nullah	Dirty water coming from Tally's Nullah to River Hooghly	A status report is reproduced at Table B below.
3.	Hooghly Bridge	Little leakage found near Hooghly bridge (2 nos approx 900 dia)	This is under the purview of Fort William authority.
4.	Chandpal Ghat	No leakage found	No leakage found during inspection.
5.	Millenium Park	Little leakage found from the penstock gate	Penstock gate has been repaired.
6.	Jackson Ghat	No leakage found	No leakage found during inspection.

7.	Jagannath Ghat	Major leakage found from the penstock gate.	Penstock gate has been repaired.
8.	Nimtala Ghat	No leakage found	No leakage found during inspection.
9.	Sovabazar Ghat	No leakage found	No leakage found during inspection.
10.	Bagbazar Ghat	Little leakage found from the penstock gate	Penstock gate has been repaired.
11.	Circular Canal	Dirty water coming from Circular Canal to River Hooghly (One flap shutter was opened)	Circular Canal is under jurisdiction of Irrigation Department, Government of West Bengal.
12.	Dilarjung Gate	Leakage from penstock gate was found	The gate will be thoroughly repaired during desilting of Dilarjung road box drain of size 10' x 10' in phases. It involves around Rs. 3.00 crore. Proposal for fund provision has already been sent to UD & MA Department, Government of West Bengal, accordingly,





- 636 -

			AA&FS has been obtained from UD & MA Department. Tendering process has been initiated.
13.	Jain Medical College	Non-gated outfall observed	Penstock gate has been installed.
14.	Sarbamangala Ghat	There is existing flap shutter gate which is blocked by brickwork but little leakage found beside the gate structure.	Repairing work has been completed.
15.	Ratan Babu Ghat	There is an outfall of approx 1800 mm dia which was blocked by brickwork, but leakage was found.	Repairing work has been completed.

Table B: Present status of the works under Tally Nullah Project under TNP Department, KMC dated 15.09.2022

<u>Project Name</u>	<u>Project cost</u>	<u>Remarks</u>	<u>Date of commencement</u>	<u>Target date of completion</u>
Pollution Abatement of Tally Nullah (Adi Ganga)	Rs. 137073.35 Lakh	A draft DPR submitted to the WBSPMG	NA	NA

27 SEP 2022

		<p>on 12.08.2022. During meeting in the Conference Hall of KMDA, Unnayan Bhavan, it has been suggested to bifurcate the entire Tally Nullah Project DPR in two tranche, accordingly, Dept. divided the project in two parts which would be submitted on 16.09.2022.</p>		
<p>Dredging of Tally Nullah including cleaning rubbish, garbage and bushes on both bank of Tally Nullah from Chetla Bridge to</p>	<p>Rs. 10, 02,83,036,00</p>	<p>45% work progressed. Work is going on full swing (financed by UD & MA Department,</p>	<p>17.03.202 2</p>	<p>December, 2022</p>



27 SEP 2022



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Confluence point of River Ganga Phase - I		Government of West Bengal)		
Dredging of Tally Nullah including cleaning rubbish, garbage and bushes on both bank of Tally Nullah from Kudghat Metro station to Chetla Bridge including cleaning of silt and dismantling of concrete of test pills upto bed level of Tally Nullah under five metro stations (Phase – II).	Rs 12,63,62,264 ,00	Financial bid has been opened (financed by UD & MA Department, Government of West Bengal). Placed for DTC clearance on 23.08.2022 after opening bid. (Financed by UD & MA Department, Government of West Bengal).	NA	NA
Development and Integration of Garden Reach and Keorapukur STP including 15 years O & M.	Rs. 415.32 Cr.	Out of the Two projects, the Project of Garden Reach has been cleared in the Executive	NA	NA

27 SEP 2022

		Committee Meeting of NMCG dated 17.08.2022 and AA&FS has been issued by the NMCG on 07.09.2022 for Garden Reach STP amounting of Rs. 289.02 Crores. Tender documents under preparation by NMCG.		
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Table C: Present status of Action Taken Report by SWM Department, KMC dated 14.09.2022

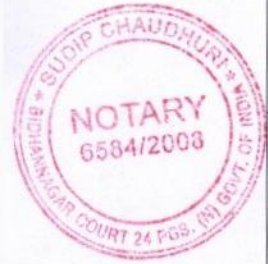
<u>Sl. No.</u>	<u>Name of the Ghat</u>	<u>Action Taken</u>	<u>Present Status</u>
(i)	Sarbamangala Ghat	Storage Point to be constructed shortly.	Tender done. Accounts vetted. Work order will be issued within three days.

27 SEP 2022



(ii)	Mayer Ghat	240 litres waste bins have been placed.	Already placed.
(iii)	Sovabazar Ghat	Already flooring exists & 240 litres waste bins have been placed.	Already placed.
(iv)	Sutanuti Ghat	One 4.5 m ³ (Cu.M) container to be placed for collecting the floating solid waste across river Hooghly after ending of Sraboni Mela'22 which is running surrounding the ghats.	Already placed.
(v)	Ahiritola Ghat	Repairing and renovation of existing damaged rubbish vat is to be done shortly. Tender under process.	Tender done. Accounts vetted. Work order will be issued within three days.

27 SEP 2022



(vi)	Nimtala Ghat	One 4.5 m ³ (Cu.M) container to be placed for collecting the floating solid waste across river Hooghly after ending of Sraboni Mela'22 which is mainly running at this ghat.	Already placed.
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A photocopy of the said report received from Kolkata Municipal Corporation *vide* Memo No. Con/Com/116/NGT/2022-23 dated 17.09.2022 is annexed herewith and marked as Annexure R-2.

6. That I say that, in compliance of the order dated 30.08.2022 passed by the Hon'ble NGT the detailed project report with regard to the averments of Para-7 and 8 of the affidavit of the Central Pollution Control Board it may be stated that the said averments of Para- 7 and 8 made in affidavit dated 17.08.2022 of the Central Pollution Control Board is highly technical in nature. Therefore, Urban Development & Municipal Affairs Department, Government of West Bengal, has engaged Prof. Arunava Majumder, Former Director- Professor, All India Institute of Hygiene and Public Health and Head Engineering Department and Prof. Anirban Gupta, Professor of Civil Engineering, IEST, Shibpur as Experts (both of them are the Members of the Liquid Waste Monitoring Committee constituted by this Department), for seeking their valuable feedback and guide the Department in this matter.

27 SEP 2022

A photocopy of the engagement letter letter vide Memo No.60/Law/UDMA-15012(11)/38/2022 dated. 23.09.2022 is annexed herewith and marked as Annexure R-3.

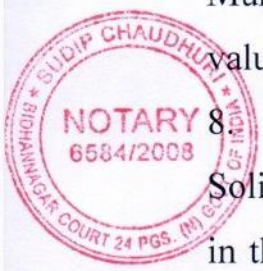
7. That I say that, the feedback/ suggestions from the experts as stated in para 6 is yet to be received. I, therefore humbly pray before the Hon'ble NGT, that a considerable time may be allowed so that Urban Development & Municipal Affairs Department may take necessary action after receiving the valuable feedback and guidance in these regards.

8. That I further say that this Department has been taken an integrated Solid and Liquid Waste Management programme for abatement of Pollution in the river Hooghly. Kolkata Metropolitan Development Authority, Kolkata Municipal Corporation, Howrah Municipal Corporation and State Urban Development Agency are regularly undertaking and monitoring the work of liquid and solid waste management on regular basis.

9. That I say that the Kolkata Municipal Corporation, and Howrah Municipal Corporation are giving regular instructions for cleaning the banks of river in Hooghly and adopting awareness programme for abatement of pollution, through poster, banner, miking, leaflet, etc.

Photographs of Ghats cleaning are annexed herewith and collectively marked as Annexure R-4.

10. That the statements made in Paragraphs 1 to 6 are based on information derived from the record which are usually kept and maintained by the answering respondents in the ordinary course of business and which I belief to be true and the rest thereof are my humble submission before this Hon'ble Tribunal.



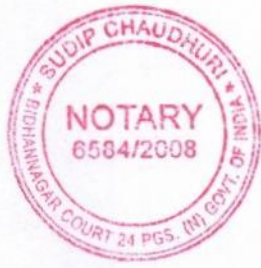
S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs.

27 SEP 2022

Nandini Ghosh

Deponent

NANDINI GHOSH, IAS
Special Commissioner
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal



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VERIFICATION

I, the deponent above named do hereby verify that the contents of the above affidavit are true which are derived from the relevant office records. No part of it is false and nothing material has been concealed there from.

Verified at Kolkata on this day of September, 2022.

Nandini Ghosh

DEPONENT

The deponent is identified by me.

Manoj Basu.
Advocate

MANOJ BASU
Advocate
Enrolment No.-F-247/2006
Bidhan Nagar Court
Kolkata-700091


S. CHAUDHURI
* NOTARY *
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs.

NANDINI GHOSH, IAS
Special Commissioner
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

27 SEP 2022

GOVERNMENT OF WEST BENGAL
DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS
NAGARAYAN, DF-8, SECTOR-I,
SALT LAKE CITY, KOLKATA 700064

No. 54/ (law)/ UDMA-15012(11)/38/2022

Dated: Kolkata, the 8th September, 2022

From: Smt. Nandini Ghosh, IAS,
Special Commissioner to the Govt. of West Bengal.

To: 1. CEO, KMDA.
2. Municipal Commissioner, KMC. & Chairman of the constituted Committee.



Sub: OA 20 of 2022 (Suprova Prasad-Vs- Ministry of Environment & Forest).


Sir,

In enclosing herewith a copy of the order dated 30.08.2022 passed by Hon'ble NGT, I have been directed to request you to kindly provide a detailed up to date Status Reports including a report i.c.w. the detailed project report (DPR) with regard to the averments of Para-7 and 8 of the affidavit dated 17.08.2022 of the Central Pollution Control Board (*Copy enclosed*) along with all supporting documents, photographs, designs, maps etc. within 14.09.2022 positively, so that Deptt. may file the affidavit before the Hon'ble NGT in due time.

This may be treated as extremely urgent.

Encl: As stated above.

Yours faithfully,



NANDINI GHOSH, IAS
Special Commissioner
to the Govt. of West Bengal
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

No. 54(1)(3)/(law)/ UDMA-15012(11)/38/2022

Dated: Kolkata, the 8th September, 2022

Copy forwarded for information and necessary action to:

1. The Municipal Secretary, KMC & Convenor of the constituted Committee.
2. Chief Engineer, GAP, KMDA.
3. PS to Principal Secretary, UD & MA Deptt.


Special Commissioner
to the Govt. of W.B.

NANDINI GHOSH, IAS
Special Commissioner
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

Binod Kumar, IAS
MUNICIPAL COMMISSIONER



Annexure - R/2

KOLKATA MUNICIPAL CORPORATION
5, S. N. BANERJEE ROAD • KOLKATA - 700 013
Phone 2286 1234 Fax 2286 1434/1334
e-mail : bkoffice9@gmail.com

No. Con/Com/ 116 /NGT/2022-23
Date: 17 /09/2022



To
The Principal Secretary
to the Government of West Bengal
Urban Development and Municipal Affairs Department
Nagarayan, DF-8, Sector-I, Saltlake City,
Kolkata-700 064

Sub: Report of KMC regarding OA 20 of 2022/EZ (Suprova Prasad VS Ministry of Environment, Forest & Climate Change & Ors.)
Ref: Letter of Special Commissioner, UD&MA Dept, GoWB vide Memo no. 54(Law)/UDMA-15012(11)/38/2022 dated 08/09/2022

Sir,

1. In respect of the Order passed by Hon'ble NGT dated 30.08.2022 in connection with the captioned subject, the detailed updated status report regarding the condition of outfalls (Annexure-I), the Ganga Ghats (Annexure-II) and pollution abatement of Tolly's Nullah (Adi Ganga) (Annexure-III) are enclosed herewith for kind reference.
2. In connection with the preparation of DPR with regard to the averments of Para-7 of the affidavit dated 17.08.2022 of CPCB and in accordance with the guidance note of NMCG, it may be informed that KMC has no expertise in the field of various issues and works delineated in Para 7 of the said affidavit of CPCB. Hence, it is proposed to take up such work only with the guidance of planning agencies and experts in these fields. If this is agreed upon, the provision of the fund may be explored from the Environment Department, GoWB. In this respect, Syamaprasad Mookerjee Port, Kolkata, may be involved as the ownership and jurisdiction of the riverfront area comes under the Port authority.
3. In connection with the preparation of DPR with regard to the averments of Para-8 of the affidavit dated 17.08.2022 of CPCB and in accordance with the guideline of CPCB, Environment Department or Irrigation Department may be requested to take up the matter in consultation with West Bengal Bio-diversity Board for the preparation of DPR. Moreover,

it may be noted that, in the monthly reports submitted in connection with the Hon'ble NGT matter OA No. 673 of 2018, "Not Applicable (NA)" reports have been submitted in respect of point no. 10 (Demarcation of flood plains and removal of illegal encroachments) and point no. 13 (Development of Biodiversity Parks- Details of setting up bio-diversity parks on flood plains by removing encroachments along the river.)



Yours faithfully,

BK
12/9/22

(Binod Kumar, I.A.S.)

Municipal Commissioner &

Principal Secretary to the Govt. of West Bengal

Encl.: Annexure I, II & III.

Copy to:

1. Special Commissioner to the govt. of West Bengal, UD&MA Department, Nagarayan, Saltlake, Kol-64.
2. Municipal Secretary, KMC and Convenor, High Level Committee, KMC.

BK
12/9/22


(Binod Kumar, I.A.S.)

Municipal Commissioner &

Principal Secretary to the Govt. of West Bengal

DATED: 14.09.2022

STATUS REPORT OF THE OUTFALLS ON RIVER HOOGHLY (FROM DOIGHAT TO RATAN BABU Ghat) IDENTIFIED BY N.G.T. ON THE INSPECTION HELD ON 25.04.2022

Sl.	Outfall	Condition	Remarks
1.	Doighat	One 450 mm diameter Hooghly river raw water pressure release pipe line is there, which discharges raw water of river Hooghly itself to maintain pressure of raw water intake pumping station situated beside bank of river Hooghly. From the raw water intake pumping station unfiltered water is supplied to the city of Kolkata.	
2.	Tollys Nullah	Dirty water coming from Tollys Nullah to River Hooghly	
3.	Hooghly Bridge	Little leakage found near Hooghly bridge (2 nos approx 900 dia)	This is under the purview of Fort William authority.
4.	Chandpal Ghat	No leakage found	No leakage found during inspection
5.	Millenium Park	Little leakage found from the penstock gate	Penstock gate has been repaired.
6.	Jackson Ghat	No leakage found	No leakage found during inspection.
7.	Jagannath Ghat	Major leakage found from the penstock gate	Penstock gate has been repaired.
8.	Nimtala Ghat	No leakage found	No leakage found during inspection
9.	Sovabazar Ghat	No leakage found	No leakage found during inspection
10.	Bagbazar Ghat	Little leakage found from the penstock gate	Penstock gate has been repaired.
11.	Circular Canal	Dirty water coming from Circular Canal to River Hooghly (One flap shutter was opened)	Circular Canal is under jurisdiction of Irrigation Department, Govt. of W.B.
12.	Dilarjung Gate	Leakage from penstock gate was found	The gate will be thoroughly repaired during desilting of Dilarjung road box drain of size 10'X10' in phases. It involves around Rs. 3.00 crore. Proposal for fund provision has already been sent to UD&MA Department, Govt. of WB. Accordingly, AA&FS has been obtained from UD&MA Dept. Tendering process has been initiated.
13.	Jain Medical College	Non-gated outfall observed	Penstock gate has been installed.
14.	Sarbamangala Ghat	There is existing flap shutter gate which is blocked by brickwork but little leakage found beside the gate structure.	Repairing work has been completed.
15.	Ratan babu Ghat	There is an outfall of approx 1800 mm dia which was blocked by brickwork, but leakage was found.	Repairing work has been completed.

Daba
SAECO
14/9/22

A.E(c)
14/9/22

Executive Engineer (C)
S&D Deptt North/KMC

Dy. Chief Engineer (C)
S & D Dept. / K.M.C.

- 648 -

Annexure - II

O.A.No.20/2022/EZ

Suprova Prasad

vs.

Ministry of E, F & CC & Ors.



Present Status of Action Report taken by SWM Department

Sl. No.	Name of Ghats	Action Taken	Present status
1	Sarbamangala Ghat	Storage Point to be constructed shortly.	Tender done. Accounts vetted. Work order will be issued within 3 days.
2	Mayer Ghat	240 litres waste bins have been placed.	Already placed
3	Sovabazar Ghat	Already flooring exists & 240 litres waste bins have been placed.	Already placed
4	Sutanati Ghat	One 4.5 m ³ (Cu.M) container to be placed for collecting the floating solid waste across river Hooghly after ending of Sraboni Mela'22 which is running surrounding the ghats.	Already placed
5	Aahirokola Ghat	Repairing and renovation of existing damaged rubbish vat is to be done shortly. Tender under process.	Tender done. Accounts vetted. Work order will be issued within 3 days.
6	Nimtola Ghat	One 4.5 m ³ (Cu.M) container to be placed for collecting the floating solid waste across river Hooghly after ending of Sraboni Mela'22 which is mainly running at this ghat.	Already placed

[Signature]
14/9/22
SAC(S) SWM
14.09.2022
E.E (C) / SWM-I
K. M. C.

Present Status report for the works under TNP Department

Annexure - III

Sl. No.	Project Name	Project Cost	Remarks	Date of Commencement	Target date of Completion
1	Pollution abatement of Tolly's Nullah (Adi Ganga)	Rs. 137073.35 lakh	Draft DPR submitted to WBSPMG on 12.08.2022. During meeting in the Conference Hall of KMDA, Unnayan Bhawan, it has been suggested to bifurcate the entire Tolly's Nullah Project DPR in two tranche, accordingly dept divided the project in two part which would be submitted on 16.09.2022	NA	NA
2	Dredging of Tolly's Nullah including Cleaning rubbish, garbage and bushes on both banks of Tolly's Nullah from Chetta Bridge to Confluence point of river Ganga, Phase - I	Rs. 10,02,83,036.00	45 % work progressed. Work is going on fullswing (Financed by UD&MA Dept, GoWB)	17.03.2022	December 2022
3	Dredging of Tolly's Nullah including cleaning rubbish, garbage and bushes on both banks of Tolly's Nullah from Kudghat Metro station to Chetta Bridge including cleaning of silt and dismantling of concrete of test pills upto bed level of nullah under five metro stations (Ph -II)	Rs. 12,63,62,264.00	Financial bid has been opened (Financed by UD&MA Dept, GoWB). Placed for DTC clearance on 23.08.2022 after opening bid. (Financed by UD&MA Dept. GoWB)	NA	NA
4	Development & Integration of Garden Reach & Keorapurkur STP including 15 years O & M	Rs. 415.32 Cr.	The project of Garden Reach has been cleared EC on dated 17.08.22 and AA&FS has been issued by NMCG on 07.09.2022 for Garden Reach STP amounting Rs. 289.02 Crores. Tender Documents under preparation by NMCG.	NA	NA



15/09/22
AE A.E.(C)/TNP
(C) T.P.D.D./T.N.P
K.M.C.

15.9.22
Ex.E(C)/TNP
Ex-Engg.(C)T.P.D.D.
K.M.C.

15.9.2022
OSD & Ex.Officio Dy.C.E(C)
&
Ex. Officio Dy. C.E.(C)
T.P.D.D./T.N.P.(K.M.C.)

15/09/2022
D.G.(TP&DD)/TNP
D.G.(T.P.D.D)/T.N.P.
K.M.C.

650 Annuize - R/3

GOVERNMENT OF WEST BENGAL
DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS
NAGARAYAN, DF-8, SECTOR-I,
SALT LAKE CITY, KOLKATA 700064

No.60 / (law)/ UDMA-15012(11)/38/2022

Dated: 23.09.22



From: Smt. Nandini Ghosh, IAS,
Special Commissioner to the Govt. of West Bengal.

To:

1. Prof. Arunava Majumder, Former Director-Prof, All India Institute of Hygiene and Public Health and Head, Sanitary Engineering Department and Member of Liquid Waste Management Committee, Deptt. of UD & MA, GoWB
2. Prof Anirban Gupta, Prof of Civil Engineering, IEST, Shibpur and Member of Liquid Waste Management Committee, Deptt. of UD & MA, GoWB

Sub: Engagement and Request for examination and providing valuable feedback with regard to the Averment made in para 7 & 8 of the Affidavit of CPCB made, dated 17.08.2022 which is essential for preparation of RFD.

Ref: OA- 20 of 2022 (Suprova Prasad-Vs- Ministry of Environment & Forest)

Sir,

With reference to the subject stated above, I am directed to inform you, that the UD & MA Department Govt. of West Bengal, has decided for engaging you as Experts for examination of the averment made in Para 7 & 8 of the affidavit of CPCB dated 17.08.2022.

In this connection, the affidavit filed by CPCB and the judgment of the Court is being submitted to you in soft copy through e-mail.

Kindly accept our proposal for engagement and revert back.

This may be treated as extremely urgent because the Department has to file the affidavit based on your kind examination and assessment.

Yours faithfully,

Dated: 23.09.22

No. 60(1)(5)/(law)/ UDMA-15012(11)/38/2022

Copy forwarded for kind information and necessary action to:

1. Principal Secretary, Chairman of the High Level Committee in KMC constituted by Department of UD & MA
2. Special Municipal Commissioner, KMC
3. Convener of the High Level Committee in KMC constituted by Department of UD & MA
4. OSD to the Municipal Commissioner, KMC
5. PS to Principal Secretary, Department of UD & MA.

Special Commissioner

NANDINI GHOSH, IAS
Special Commissioner
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

- 651- Anonnu - R/A

NOTARY
6594/2008
MADRAS COURT 24 PIS. 1991 CO. 27





CHAUDHRI FAKIR
NOTARY
6554/2009
MIRANSAH COURT 24 P.O.S. (3) COLT



CHAUDHURI VIDYASAGAR COURT 55 P.O. DWARKA
NOTARY
6634/2008

- 654 -



- 655 -





NOTARY
6534/2008
SUDIP CHAUDHURI
MADRAS COURT 24 PGS. (N. DIST. CO.)



NOTARY
6004/2008
CHANDRASEKHAR CHAUDHURI, ADVOCATE OF
MADRAS HIGH COURT



DR. CHAUDHURY SURENDRA
NOTARY
6584/2008
MAGAR COURT 24 PDS. (N) GOVT. O